

**IN THE INCOME TAX APPELLATE TRIBUNAL
AGRA BENCH, AGRA**

**BEFORE SH. RAMIT KOCHAR, ACCOUNTANT MEMBER
AND
SH. SUDHIR KUMAR, JUDICIAL MEMBER**

ITA No.106/AGR/2022
Assessment Year: 2017-18

Manoj Kumar Gupta F-64, Professor Colony, Kamla Nagar, Agra Uttar Pradesh 282003 PAN No. ABCPG3966G	Vs.	Principal Commissioner of Income Tax-1 Agra
(APPELLANT)		(RESPONDENT)

Appellant by	Written withdrawn application filed
Respondent by	Shri Sukesh Kumar Jain, CIT (DR)

Date of hearing:	23/01/2025
Date of Pronouncement:	07 /02/2025

ORDER

PER SUDHIR KUMAR, JUDICIAL MEMBER:

This appeal by the assessee is directed against the order of the Principal Commissioner of Income Tax-1, Agra [hereinafter referred

to as “PCIT”] vide order dated 31.03.2022 pertaining to assessment year 2017-18.

2. At the outset, the Ld. Counsel for Assessee moved an application dated 21.01.2025 requesting for the permission to withdraw the appeal. The relevant content of the abovementioned application is reproduced as under:

“The present appeal is filed against the order dated 31.03.2022 passed by the Principal Commissioner of Income Tax-1, Agra under section 263 of the Act directing the AO to pass fresh Assessment order d-novo.

Pursuant to said order the AO has framed the fresh Assessment vide order dated 31.03.2023 (DIN No. ITBA/COM/F/17/2022-23/1051822692(1)) under section 263/143(3) of the Act which stands accepted by the Assessee and Revenue as well. Xerox Copy of Assessment order is enclosed herewith. (Page-1-4)

Assessee is advice to withdraw the appeal filed before the Hon'ble ITAT. It is therefore requested that appeal may kindly be allowed to be withdrawn.”

3. The Ld. Commissioner of Income Tax (Departmental Representative) did not object to withdrawal of the appeal by assessee. Accordingly, the appeal is dismissed as withdrawn and not pressed.

4. In view of the aforesaid, the appeal of the assessee is dismissed as withdrawn.

Order pronounced in the open court on 07.02.2025.

Sd/-

(RAMIT KOCHAR)
ACCOUNTANT MEMBER

Neha, Sr. PS, Pooja, Sr. PS
Date: 07 .02.2025

Sd/-

(SUDHIR KUMAR)
(JUDICIAL MEMBER)

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

ASSISTANT REGISTRAR
ITAT AGRA